

General Order No. 207/2020.

As per direction of the Hon'ble Court to ensure minimum footfalls in the court premises, it is hereby ordered that physical mode of filing on all the three counters will be accepted from 10:30 A.M to 11:30 A.M and online (E-Filing) will be accepted from 11:30 A.M to 01:00 P.M. The date of hearing will be the next day. The cases which are filed after 01:00 P.M will be heard day after tomorrow.

Further the cases which are virtually filed will be heard through virtual Court only as per schedule already notified.

The Bar Association and Advocate Association are hereby requested to take maximum advantage of virtual courts and e-filing facilities provided by the Civil Court Administration.

This order shall come into force from 26.08.2020.

Inform all concerned.

Sd/-
District & Sessions Judge,
Vaishali at Hajipur.
25-08-2020.

Office of the District & Sessions Judge, Vaishali at Hajipur.

Memo No. 679/Admn. dated 25/08/2020.

Copy forwarded to Secretary, Bar Association/ Secretary, Advocate Association,/ Nodal Officer/System Officer, Hajipur for information and needful.

SR
Incharge Administration,
25-08-2020.